

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

IB-1721/PB/2019

IA/429/2022, IA/1305/2022, IA/1526/2023

IN THE MATTER OF:

Mr. EN Sakthidharan Menon

.....Applicant

Vs.

Tecpro Infra-Projects Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 18.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Rishi Dewan, Adv. for R 6 & R 7 in IA/1526/2023
Mr. Ankit Sibbal, Adv. for R 1 & R 3 in IA/429/2022 &
IA/1305/2022

For the Liquidator : Ms. Bhavana Duhoon, Mr. Anshul Syal, Adv.

ORDER

Due to paucity of time, the matter is listed on **17.05.2024**.

**Sd/-
(Court Officer)**